

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 722 of 2019

IN THE MATTER OF:

Mr. Vishal Vijay Kalantri

...Appellant

Versus

Dighi Port Ltd. & Ors.

...Respondents

Present:

For Appellant :

**Ms. Neena Nagpal, Mr. Rohan Jaitley, Mr. Manan Poli
and Ms. Aditi Phatak, Advocates**

ORDER

17.07.2019 Let matter be listed on **24th July, 2019** along with '**Company Appeal (AT) (Insolvency) No. 697 of 2019**'.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/ns/gc